

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:3960
ANSWERED ON:14.12.2000
LAND MAINTAINED BY CALCUTTA DOCK SYSTEM
PRABHUNATH SINGH

Will the Minister of SHIPPING be pleased to state:

- (a) the details of total areas of land being maintained by the Calcutta Dock System;
- (b) the details of area out of total land utilisation, rented out and lying vacant;
- (c) whether the Calcutta Dock System has not recovered rent since long from its tenants;
- (d) if so, the reasons therefor; and
- (e) the details of total amount Calcutta Dock System has to recover yet ?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING(SHRI HUKUMDEO NARAYAN YADAV)

(a): Details of land areas under Calcutta Dock System are as under :-

(i) Calcutta Section	-	126.70 acres
(ii) Hawrah Section	-	345.89 acres
(iii) Dock Section	-	2646.70 acres
(iv) Budge Budge	-	206.70 acres

(b): Details of area out of total land utilisation are given below :-

(i) Rented out	-	1684 acres
(ii) Vacant	-	102 acres

(c)&(d): Recovery of rent from some tenants is outstanding for a long time. Main reasons for rent remaining outstanding are as under:-

- (i) Litigation continuing in subordinate courts.
- (ii) Writ petition pending in the Hon`ble High Court against various revision of rent by CPT since 1979.
- (iii) Breach of certain covenants of the lease like unauthorised construction, subletting, etc. which tenants especially Public Sector/Govt. are unable to remedy and therefore leases cannot be renewed.

(e): A sum of Rs.71.11 crore is lying outstanding on account of various tenants upto 30.6.2000. Out of the total outstanding dues, 115 Govt. tenants account for Rs.30.36 crores while 2210 private tenants account for Rs.40.75 crore.